

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:24  
ANSWERED ON:19.11.2009  
PAYMENT OF COMPENSATION TO BHOPAL GAS VICTIMS  
Scindia Smt. Yashodhara Raje

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether any proposal has been received by the Union Government from the Government of Madhya Pradesh regarding the payment of compensation to the victims of Bhopal Gas Tragedy;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA).

(a) to(c): The process of distribution of compensation to the victims of Bhopal Gas Tragedy commenced in 1992 and a total original compensation of Rs.1548.54 crore has been awarded as on 31st October,2009 to 5,74,372 claimants of the Bhopal Gas Leak Disaster, found to be eligible by the Welfare Commissioner, who is a sitting judge of the High Court of Madhya Pradesh. In addition to this, in compliance with the orders of the Supreme Court dated 19th July,2004 and 26th October,2004, pro-rata compensation on 1:1 basis is being disbursed and an amount of Rs.1509.66 crore has been disbursed among 5,62,571 claimants till 31st October,2009.

Other than the above, no proposal has been received from the State Government of M.P. regarding payment of compensation to the victims of Bhopal Gas Tragedy.